the basis of accounts received so far, the Central Electricity Authority has estimated that in 1985-86 the State Electricity Boards generated internal resources of the order of Rs. 477 crores after reckoning rural electrification subsidies of Rs 971 crores

- (c) The cumulative loss upto 31.3.1985 was Rs 1647.8 crores after taking into account rural electrification subsidies provided in the accounts. For the Seventh Plan period, a loss of Rs. 11,757 crores has been estimated by the Planning Commission without taking into account rural electrification subsidies.
- (d) Measures to improve the performance of Boards include periodical revision of tariff, capitilisation of interest during construction, prompt release of rural electrification subsidies and provision of equity support by State Governments, schemes for renovations and modernisation of power stations and incentives for higher generation and reduction of transmission and distribution losses.

## Marketing of Medicines at High prices

3078. SHRI CHANDRIKA PRASAD TRIPATHI: Will the Minister of INDUSTRY be pleased to state:

- (a) whether it is a fact that big drug companies are marketing certain medicines at a very high price based on imports of bulk drugs after getting them manufactured by small scale sector:
- (b) If so, what are the names of these companies along with the names of drugs and the formulations; and
- (c) what was the price fixed for similar composition under DPCO 1979 and what is the price at which these companies are marketing their formulations at present?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R. K. JAICHANDRA SINGH):

(a) to (c) There is no bar on the

marketing of products of small scale industry units by the large size companies, as per existing law. Such products, however, are not exempt from price control DPCO, 1987. Details of such cases are not monitored and therefore are not available.

## Public Sectors incurring Losses

3079 SHRI ALADI ARUNA alias V. ARUNACHALAM: Will the Minister of INDUSTRY be pleased to state:

- (a) how many public sector undertakings under his Ministry are running at a loss; and
- (b) what is the total loss suffered by these undertakings in the years 1985-86 and 1986-87?

MINISTER OF **INDUSTRY**  $T_{HE}$ (SHRI J. VENGAL RAO): (a) and (b) 38 Central Public Sector Undertakings under the Ministry of Industry incurred a total loss of Rs. 320 crores during the year 1985-36. Final figures relating to financial year 1986-87 are not yet available. However, based on provisional un-audited figures available for the year 1986-87, 24 Central public enterprises under the Ministry of Industry incurred a loss of Rs. 267 cores.

## Proposal to lease out sick Public Sector Enterprises to Professional Consultants

3080. SHRI KAPIL VERMA:
SHRI DHARAM CHANDER
PRASHANT:

SHRIMATI VEENA VERMA: SHRI GURUDAS DAS GUPTA:

Will the Minister of INDUSTRY be pleased to state:

(a) whether a Committee headed by Shri Chidambaram has made a proposal to lease out sick public sector enterprises on a management contract to teams of professional management consultants; and